

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 877**  
TO BE ANSWERED ON 14.12.2018

**MAHILA SURAKSHA KENDRAS/ONE STOP CENTRES**

877. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:  
SHRIMATI REKHA VERMA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has set up Mahila Suraksha Kendras/One Stop Centres to provide safety and security to women in the country;
- (b) if so, the details thereof, State/UT-wise;
- (c) the measures taken to monitor and provide security to women in these Kendras/Centres;
- (d) whether any cases of harassment against women have been registered in the said Kendras/Centres during the last three years and the current year; and
- (e) if so, the details thereof, State/ UT-wise along with the action taken thereon?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a) to (e) : The Ministry is implementing scheme for setting up of One Stop Centre since 1<sup>st</sup> April, 2015 to support women affected by violence. The scheme aims to facilitate access to an integrated range of services including medical aid, police assistance, legal aid/case management, psycho-social counselling, temporary support services to women affected by violence. Under the scheme, it has been envisaged that One Stop Centres would be set up across the country in phased manner.

The Ministry is regularly monitoring and reviewing the implementation of One Stop Centres through workshops/conferences with State Governments/UT Administrations and surprise inspection visits by the officers of the Ministry.

The State-wise details of OSC approved, number of OSCs functional and number of women offered support are at **Annexure-I**.

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Annexure referred to in reply to Part (a) to € to the Lok Sabha Unstarred Question no. 877 for 14.12.2018 asked by Shrimati Bhavan Pundalikrao Gawali Patil and Shrimati Rekha Verma regarding “ Mahila Suraksha Kendras/One Stop Centres”

The number of One Stop Centres approved, number of functional One Stop Centres and number of women supported under One Stop Centre Scheme are as under:

Sl.	State/ UTs	Total approved OSCs	Number of Functional OSCs	Number of women supported
1.	Andaman & Nicobar Islands	3	1	472
2.	Andhra Pradesh	13	13	26,884
3.	Arunachal Pradesh	21	2	308
4.	Assam	33	5	720
5.	Bihar	38	8	3,755
6.	Chandigarh	1	1	326
7.	Chhattisgarh	27	27	10,868
8.	Dadra & Nagar Haveli	1	1	40
9.	Daman & Diu	2	1	25
10.	Goa	2	1	977
11.	Gujarat	23	10	894
12.	Haryana	22	7	3,878
13.	Himachal Pradesh	12	1	68
14.	Jammu & Kashmir	22	2	63
15.	Jharkhand	24	3	319
16.	Karnataka	30	7	517
17.	Kerala	14	4	393
18.	Madhya Pradesh	51	50	3,217
19.	Maharashtra	36	11	1,504
20.	Manipur	16	1	10
21.	Meghalaya	11	2	981
22.	Mizoram	9	1	65
23.	Nagaland	11	2	103
24.	Odisha	30	4	857
25.	Puducherry	1	1	51
26.	Punjab	22	7	293
27.	Rajasthan	16	16	4,964
28.	Sikkim	4	1	115
29.	Tamil Nadu	32	6	197
30.	Telangana	31	9	7807
31.	Tripura	8	1	30
32.	Uttar Pradesh	75	24	1,18,833
33.	Uttarakhand	13	4	993
34.	Lakshadweep	0	0	0
35.	NCT of Delhi	0	0	0
36.	West Bengal	0	0	0
	<b>Total</b>	<b>654</b>	<b>234</b>	<b>1,90,527</b>